

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

T.A.No.33/2016 (C.A.No.87/2011)

In

TP No.02/397/398/GB/2016  
(C P No.05/2010)

Hasmukh Bhai Petal & Others ... Petitioners

-Versus-

Doloo Tea Co. (India) Ltd. and Others ... Respondents

**Present:** Hon'ble Mr Justice P K Saikia, Member(J)

**Date of Order: 19<sup>th</sup> April 2017.**

Name of the Company Under Section		Doloo Tea Co. (India) Ltd. and Others 397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

T.A.No.33/2016 (C.A.No.87/2011)

Mr D. Roy Chowdhury and Mr K. Chakraborti, learned Advocates are present for the petitioners/applicants. Mr S. Sen, Mr A. Banerjee, Mr R. Mullick and Mr G. Khandalya, learned Advocates represent the non-applicant/respondent No.1.

2. The non-applicant/respondent No.1 has filed rejoinder objecting the prayer made in the application seeking various reliefs including restraining the

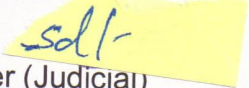


respondents from leasing out the property of the company and creating any third party interest therein.

3. The matter will be heard on the next date fixed.
4. However, the restrictions so imposed on the respondents herein vide order dated 16.03.2017 shall continue till the next date.

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4. The respondents have not furnished the information regarding legal representatives of respondent No.4 who reportedly died in the month of January 2017 and, therefore, prayed for some time to furnish such information to the petitioners.
5. In view of the above, respondents are directed to furnish the information in regard to the legal heir/heirs of respondent No.4 so as to substitute their names as respondent No.4 in the cause title of the present proceeding.
6. On such information being furnished, the petitioners will do the needful regarding amendment of the cause title of the proceeding by impleading the legal heir/heirs of respondent No.4 as party respondent (s) under the supervision of the Registrar of this Tribunal.
7. List this matter along with the connected proceeding on 09.05.2017.

  
Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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